

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 845 of 2020

IN THE MATTER OF:

Chander Prakash

...Appellant

Versus

JNC Constructions Pvt. Ltd.

Through RP & Ors.

...Respondents

Present: -

For Appellant: Mr. Sanchit Garg, Advocate.

For Respondents: Mr. GP Madaan and Mr. Aditya Madaan, Advocates for R-1.

Mr. Shravan Chandrashekhar, Advocates for R-1 (RP).

Mr. Aseem Chaturvedi, Mr. Yogesh Gupta and Mr. Shivank Diddi, Advocates for R-2 & R-3.

Mr. CS Prabhakar Kumar, Advocate for R-4.

WITH

Company Appeal (AT) (Insolvency) No. 855 of 2020

IN THE MATTER OF:

**UP Awas Evam Vikas Parishad
(UP Housing and Development Board)**

...Appellant

Versus

JNC Constructions Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Rana Mukherjee, Sr. Advocate with Mr. Ritesh Agrawal, Advocate.

For Respondents: Mr. GP Madaan, Mr. Shravan Chandrashekhar and Mr. Aditya Madaan, Advocates for R-2.

Mr. Aseem Chaturvedi, and Mr. Shivank Diddi, Advocates for R-3.

Mr. Yogesh Gupta, Advocate for R- 3 (AR).

Cont.....

ORDER
(Virtual Mode)

18.03.2021 Heard Learned Counsel for the Appellant in *Company Appeal (AT) (Insolvency) No. 855 of 2020*. Learned Counsel for the Respondents are present.

Learned Counsel for the Appellant is directed to file Hard Copy of Judgment(s) which he wants to rely on, within one week and serve Soft Copy of the same to the Learned Counsel for the Respondents before filing.

List these Appeals 'For Admission (After Notice)' on **8th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ R.R. /